## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

## ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No.1004/26939-26969/Bail Power/Gaz./PDJ West/2022 dated 17.09.2022, taking note of that Sh. Manish Khurana, ASJ-04 is on first half day leave, his first link Sh. Sunil Kumar Sharma, ASJ-09 and second link Sh. Hem Raj, ASJ-08 are on leave today.

In view of the above, Sh. Devendra Kumar Sharma, Spl. Judge, NDPS Act, West District, Tis Hazari Courts, Delhi shall perform duties in bail matters assigned to Sh. Manish Khurana, ASJ-04, West District for 06.10.2022, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.

(SANJAY KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. \_\_\_\_\_\_\_/Bail Power/Gaz/PDJ West/2022

Copy forwarded to :-

Dated, Delhi the of 10 LL

- 1. The Ld. Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. The Judicial Officers concerned.
- 4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
- 5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- 6. The Public Prosecutor, Tis Hazari Courts, Delhi.
- 7. The Reader to the undersigned.
- 8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
- 9. The PS to the undersigned.
- 10. For uploading on centralized Website through Layers.
- 11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 12. For uploading on Layers.

PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, THC, DELHI

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